

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B. A. No. 546 of 2021**

Om Prakash Mahto @ Lallu ..... Petitioner  
.....  
Versus  
The State of Jharkhand ..... Opposite Party

.....  
**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : None.  
For the Opposite Party : Mr. Ravi Prakash, Spl. P. P.

.....  
The matter was taken up through Video Conferencing. Learned counsel for the State had no objection with it and submitted that the audio and video qualities are good.

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03/25.03.2021 Nobody appears on behalf of the petitioner. However, learned counsel for the State is present.

Put up this case on 20.04.2021.

**(Rajesh Kumar, J.)**

Kamlesh/